Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 190 of 2013 &
IA Nos. 258, 259 & 260 of 2013

Dated : 13th August, 2013

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Sree Rangaraaj Ispat Industries Pvt. Ltd. **… Appellant(s)**
Versus
Tamil Nadu Electricity Board & Ors. **… Respondent(s)**

Counsel for the Appellant (s) : Mrs. N. Shoba
Mr. Sri Ram J Thalapathy
Mr. V. Adhimoolam
Mr. S. Shyam Sundar (Rep.)

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 258 of 2013 (Appl. for Stay) and I.A. No. 259 of 2013 (Appl. for Directions) to the Respondents returnable on 26.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In view of the urgency, the Applications for Stay and Directions would be considered on the next date of hearing.

Post the matter on ***26.08.2013 before the Chennai Circuit Bench.***

(Justice Surendra Kumar)	(Rakesh Nath)	(Justice M. Karpaga Vinayagam)
Judicial Member	Technical Member	Chairperson

ts/mk